

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No: 1026 Dated: 28-12-2019

In terms of Rule 15(1) of SRO 53 dated 01-03-2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

S.No.	Name of the Judicial Officers
1.	Abdul Quayom Mir, Sub Judge/CJM, Shopain
2.	Mrs. Fozia Paul, 3rd Addl.Munsiff, Srinagar.

By Order.


(Permod Kumar)
Deputy Registrar (Adm.)

No: 30124-25/GS Dated: 28-12-2019

Copy to the:-

1. S/Shri. _____.
2. Chief Accounts Officer, High Court of J&K, Jammu.
.....for information and n/a.
3. CPC, e-Courts, High Court of J &K, for uploading the same on the official website of the Hon'ble High Court.


Deputy Registrar (Adm.)
28/12/19